

Fresh Matter List

S.No	Matter No	Cause Title	DFR No & Date	Defect Cured on	Caveat (if any)	Date of Listing
1	IA 205/2020 in DFR No. 2398/2019 (IA 205/2020 - For condonation of delay in refiling the Appeal)	Kashi Vishvanath Textile Mills Private Limited VS Uttarakhand Power Corporation Ltd	2398/2019 Dated 27/11/2019	03/02/2020		06/02/2020 Court - 2
2	IA 209/2020 in DFR No. 1/2020 (IA 209/2020 - For leave to file Appeal)	Vish Wind Infrastrukture LLP VS Gujarat Electricity Regulatory Commission & Ors.	1/2020 Dated 02/01/2020	04/02/2020		06/02/2020 Court - 1